

NATIONAL COMPANY LAW TRIBUNAL

राष्ट्रीयकंपनीविधिअधिकरण

CUTTACK BENCH

कटकखंडपीठ

ORDER SHEET OF THE HEARING ON 15th NOVEMBER, 2023, 10:30 A.M.
 (CP No. 98/CTB/2019), CA No. 42/CB/2022, IA (Companies Act) No. 5/CB/2023,
 CA No. 5/CB/2023, IA (Companies Act) No. 15/CB/2023
 Coram: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
 2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh

Name of the Company	Dr. Kedarnath Panda & Ors. (Dr. Manoranjan Mohapatra) -Vs- Institute of Gastro & Kidney Care Pvt. Ltd. & Ors.
Under Section	241-242

Hearing through: VC and Physical (Hybrid) Mode

For Petitioner (s) Mr. Pankaj Bhagat, Adv } CA 42
 Mr. Shaswat Kumar Rout, Adv }
 Mr. Pankaj Bhagat, Advocate }
 For Respondent (s) Mr. Soumya Sujit Mishra, CS, R13

ORDER**CA No. 5/CB/2023**

This is an application filed by respondent in CA No. 42/CB/2022, questioning the maintainability of the CA No. 42/CB/2022. In this application, pleadings are completed. Both side counsels present. For want to time adjourned to 20.12.2023.

CA No. 42/CB/2022

This application is filed for compensation and for other reliefs. The CA No. 5/CB/2023, maintainability application is pending. List the matter by 20.12.2023.

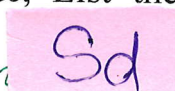
IA (Companies Act) No. 5/CB/2023

This application is filed to punish the respondent's directors, auditor and company secretary, for alteration of financial statement. To hear the maintainability of this application, list it on 20.12.2023.

IA (Companies Act) No. 15/CB/2023

This is an application filed to take the documents SA 1 to SA 9 on record and punish the R-13. To hear the applicant side, List the matter on 20.12.2023.


Kaushalendra Kumar Singh
 Member (Technical)


P. Mohan Raj
 Member (Judicial)